

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 669**  
TO BE ANSWERED ON 08/12/2023

**FUND DISBURSAL AND INCLUSION OF LANDLESS FARMERS UNDER PM-  
KISAN**

669 Shri Vaiko:

Shri M. Shanmugam:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) whether the Ministry proposes to increase number of instalments to farmer households under the PM-KISAN Yojana;
- (b) if so, the details thereof;
- (c) the total fund disbursed to the farmers in the last three years, and in the current year, year-wise and State-wise;
- (d) whether Government would include landless farmers under the scheme, as demanded by various quarters; and
- (e) if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under this scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, every four months, into the bank accounts of farmers across the country through Direct Benefit Transfer (DBT) mode. The PM-KISAN scheme is one of the largest DBT Schemes in the World.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without any involvement of the middlemen. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 2.81 lakh Cr to more than 11 Cr farmers in 15 instalments since inception.

As on date, there is no proposal under consideration to increase the number of instalments under the PM-KISAN Yojana.

State-wise and year-wise details of funds disbursed under PM-KISAN in the last three years is given in the Annexure.

(d) & (e): The PM-Kisan Scheme is applicable only to the landholding farmers. As of now, there is no proposal to include landless farmers under the Scheme.

**Annexure****State-wise and year-wise details of funds disbursed under PM-KISAN in last three years as on 04/12/2023**

Sr No	State Name	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24
		Sum of Amount Disbursed (in Cr)	Sum of Amount Disbursed (in Cr)	Sum of Amount Disbursed (in Cr)	Sum of Amount Disbursed (in Cr)
1	ANDAMAN AND NICOBAR ISLANDS	9.73	9.54	8.56	3.61
2	ANDHRA PRADESH	2,865.04	2,907.32	2,960.39	1,889.78
3	ARUNACHAL PRADESH	56.77	56.68	53.08	29.08
4	ASSAM	949.64	930.29	563.81	768.93
5	BIHAR	4,601.39	5,036.18	4,852.28	3,185.47
6	CHANDIGARH	0.25	0.24	0.20	0.12
7	CHHATTISGARH	1,732.77	1,920.40	1,620.15	1,026.20
8	DELHI	8.53	9.17	8.45	4.73
9	GOA	5.57	5.73	4.74	2.57
10	GUJARAT	3,380.67	3,599.56	3,169.21	2,005.01
11	HARYANA	1,152.16	1,146.53	986.34	667.22
12	HIMACHAL PRADESH	549.43	570.14	469.93	347.27
13	JAMMU AND KASHMIR	690.88	665.14	528.52	356.50
14	JHARKHAND	1,404.22	1,126.57	1,327.25	700.51
15	KARNATAKA	3,158.72	2,872.39	3,414.09	1,983.37
16	KERALA	2,114.34	2,186.09	1,599.08	1,215.77
17	LADAKH	9.32	11.10	10.38	7.22
18	LAKSHADWEEP	0.68	0.43	0.66	2.24
19	MADHYA PRADESH	5,160.57	5,193.09	4,877.07	3,390.79
20	MAHARASHTRA	6,672.20	6,431.78	5,657.17	3,863.01
21	MANIPUR	238.24	177.09	192.89	4.25
22	MEGHALAYA	107.30	115.61	20.09	46.81
23	MIZORAM	83.59	64.47	45.80	34.06
24	NAGALAND	121.96	122.65	103.46	61.77
25	ODISHA	1,458.08	2,670.14	1,792.39	1,400.43
26	PUDUCHERRY	6.57	6.19	5.89	3.36
27	PUNJAB	1,177.22	1,055.81	691.33	334.99
28	RAJASTHAN	4,321.77	4,588.52	3,793.16	2,461.94
29	SIKKIM	5.14	6.60	8.58	9.56
30	TAMIL NADU	2,593.18	2,279.49	1,574.72	935.17
31	TELANGANA	2,214.00	2,277.90	2,012.07	1,277.92
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	6.75	8.48	8.64	4.75
33	TRIPURA	130.15	133.93	147.59	90.11
34	UTTAR PRADESH	14,431.51	15,771.12	12,451.21	8,430.78
35	UTTARAKHAND	518.67	547.04	475.57	329.66
36	WEST BENGAL	-	2,628.31	2,839.15	1,913.26
	<b>Grand Total</b>	<b>61,937.01</b>	<b>67,131.71</b>	<b>58,273.92</b>	<b>38,788.23</b>